

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 238
CP-187/ND/2021
IA-322/2023

IN THE MATTER OF:
Mahendra Kumar Shah

... **Applicant/Petitioner**

Versus

Eicher Motors Ltd. & Ors.

... **Respondent**

Under Section: 58(3) co. act

Order delivered on 01.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Anoop Dawar, for R-1

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT OFFICER)